

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION No. 4498
TO BE ANSWERED ON 28TH MARCH, 2023

SALIENT FEATURES OF RKVY

4498. SHRI KRIPANATH MALLAH :
SHRI SANJAY SETH:
SHRI RAJU BISTA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state :

- (a) the salient features of the Rashtriya Krishi Vikas Yojana;
- (b) the details of the projects initiated funds allocated, utilised and released under the Rashtriya Krishi Vikas Yojana (RKVY) specially Assam, Jharkhand and West Bengal so far;
- (c) the number and details of projects sanctioned/ programmes implemented thereunder in the said States including district-wise details of West-Bengal during the last five years;
- (d) the details of the target set and achievements made so far;
- (e) whether the Government has any update on the establishment of Krishi Vigyan Kendra in the district of Darjeeling and if so, the details thereof; and
- (f) whether the Government has focused on digital agriculture under this Yojana and if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (f): Rashtriya Krishi Vikas Yojana (RKVY) has been launched in 2007-08. The scheme with broad objectives of making farming a remunerative economic activity through strengthening the farmer's effort, risk mitigation with major focus is on pre & post-harvest infrastructure. A programme called Innovation and Agri-entrepreneurship has been launched under RKVY during 2018-19 with an objective to promote innovation and agri-entrepreneurship by providing financial and technical support for nurturing startup incubation ecosystem. Now, the RKVY Scheme is rationalized with following schemes as its components :

1. Per Drop More Crop
2. Sub-Mission on Agriculture Mechanization

3. Soil Health and Fertility
4. Paramparagat Krishi Vikas Yojna
5. Rainfed Area Development
6. Crop Diversification Programme

The rationalized RKVY scheme is implemented in two ways viz. Annual Action Plan (AAP) and Detailed Project Report (DPR) based. Funds under the DPR component of the scheme are released to the State Governments/UTs as grant in aid on the basis of projects related to agriculture and allied sectors, approved by the State Level Sanctioning Committee (SLSC) headed by the Chief Secretary of the concerned State which is the empowered body to approve projects for implementation under this scheme. The states have the freedom to take up projects for implementation as per their priorities in areas including Digital Agriculture which requires focused attention for increasing production and productivity in the State.

(b): The details of funds allocated, released, utilized and number of projects approved under RKVY for the State of Assam, Jharkhand and West Bengal is as below:

(Rs in crore)

State	Number of Projects	Allocation	Release	Utilization
Assam	327	1061.64	983.07	884.80
Jharkhand	14	543.85	81.53	43.75
West Bengal	260	1116.46	936.92	887.75

(c) & (d): The details of the project sanctioned under RKVY for the State of Assam, Jharkhand and West Bengal is as below:

State	2017-18	2018-19	2019-20	2020-21	2021-22	Total
Assam	43	55	164	25	40	327
Jharkhand	14	-	-	-	-	14
West Bengal	70	50	33	42	65	260

(e): There is no Krishi Vigyan Kendra in the district of Darjeeling.
